

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(23) C.P. (IB)-1600(MB)/2017

CORAM:

**SHRI M.K. SHRAWAT
MEMBER (J)**

**SHRI CHANDRA BHAN SINGH
Member (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.10.2019**

NAME OF THE PARTIES: Techno crafts Switchgears Pvt. Ltd.
V/s
Danco Enterprises India Pvt. Ltd.

SECTION: 8 &9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for both the sides are present.
2. Respondent is directed to file Reply and serve a copy on the other side in advance. Petitioner, if deem fit directed to file Rejoinder before the next date of hearing.
3. By consent the matter is adjourned to **18.11.2019**.

Sd/-

**CHANDRA BHAN SINGH
Member (Technical)**

Sd/-

**M.K. SHRAWAT
Member (Judicial)**

15.10.2019
Jd